

## IN THE HIGH COURT OF BOMBAY AT GOA

**LD-VC-OCW-47-2020**

Melvin Francis Da Silva  
and others. ...Petitioners

v/s.

State of Goa & Others ...Respondents

Shri S.G. Desai, Senior Advocate with Shri Virendra  
Parsekar, Advocate for the applicant.

Shri Amey Sinai Kakodkar, Advocate for the petitioners.

Shri Manish Salkar, Government Advocate, for the  
respondent nos.1 to 4.

Shri Nikhil Vaze, Advocate for the respondent no.6.

Shri A.D. Bhobe, Advocate for the respondent no.7.

**Coram:- NUTAN D. SARDESSAI &  
M.S. JAWALKAR, JJ.**

**Date :- 17<sup>th</sup> July,2020**

**P.C.:**

Shri Manish Salkar, learned Government Advocate  
seeks time of two weeks to take appropriate instructions.

2. In view thereof, stands over on 31/07/2020.

**M.S. JAWALKAR, J.**

**NUTAN D. SARDESSAI, J.**

mv